

ITEM NO.803

COURT NO.9

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA No.12464/2022 in Civil Appeal No(s).1725/2016

M/S SUSHANT MINERALS PVT., LTD

Appellant(s)

VERSUS

M/S INDUSIND BANK LTD

Respondent(s)

Date : 24-03-2022 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Umang Shankar, AOR (mentioned by)

For Respondent(s) Mr. Vishal Arun, AOR

UPON being mentioned the Court made the following  
O R D E R

List IA No.12464/2022 on 31.03.2022.

(ARJUN BISHT)  
(COURT MASTER (SH))

(RAM SUBHAG SINGH)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS